

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No.359/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES: Parcorp Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and
230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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19	MR. Ashish Kamat	- counsel	
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MR. C. Rashmi Kant

MR. Rohan Dakshini

Ms. Anuja Abhyankar

Ms. Nikita Mishra

Ms. Spenta Havewala

Advocates for
Applicant Companies,
i/b. M/s. Federal
& Rashmi Kant.

Panad Separation
dated 1/5/17

Sd/-

M. K. Shrawat
Member (Judicial)
Govt. of India
National Company Law Tribunal
Mumbai Bench, Mumbai